

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "AKAL FINLEASE LIMITED"

1.	NAME OF CORPORATE PERSON	AKAL FINLEASE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06.01.1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), PUNJAB, H.P. AND CHANDIGARH AT CHANDIGARH
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U65921PB1997PLC019260
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	13, NEW GURU NANAK MARKET, SHASHTRI NAGAR, BATALA, DIST. GURDASPUR, PUNJAB-143505, INDIA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04.02.2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-140603 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	05.03.2020

Notice is hereby given that the "AKAL FINLEASE LIMITED" has commenced voluntary liquidation on 04.02.2020.



The stakeholders of "AKAL FINLEASE LIMITED" are hereby called upon to submit a proof of their claims, on or before 05.03.2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR : (VISHAWJEET GUPTA)

Date : 07.02.2020

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)